

**DIVISION BENCH**

**O-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/1340(KB)2020  
In  
C.P. (IB)/1340(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M.**

Name of the Company	JINDAL STEEL & POWER LIMITED Vs. BHARAT NRE COKE LIMITED		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Joy Saha, Sr. Advocate** | For Liquidator of Bharat NRTE Coke  
**Mr. Kuldip Mallik, Advocate** | Limited (In Liquidation  
**Mr. Shashi Agarwal, Liquidator** | Self

**Mr. Sailendra Kumar Tiwari, Advocate** | For members of the suspended Board of Directors

**ORDER**

Ld. Sr. Counsel for the Liquidator present. Liquidator present in person. Ld. Counsel for members of the suspended Board of Directors present.

At the request of the Ld. Counsel appearing on behalf of the Liquidator, list this matter **on 11/08/2021.**

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

vc